AS ON 27.03.2020/24.07.2020

MI/3. TRATAASTACKAGINGSTRIVATE EIMITED (CORTORATE DEDICT) C.D.

VS

M/S. JJ PLASTALLOY PRIVATE LIMITED (OPERATIONAL CREDITORS/O.C)

(I) STATEMENT FOR CLAIM OF DUES BY CREDITORS RECEIVED.

| CLAIM RECEIVED FROM | AMOUNT OF CLAIM, CLAIMED BY CLAIMANT (in Rs) | DATE OF RECEIPT OF CLAIM | |
|--|--|--------------------------|--|
| FINANCIAL CREDITORS: | | | |
| FINANCIAL CREDITOR- | | | |
| 1) ALLAHABAD BANK (H.O): 2, N.S ROAD, KOLKATA-700001 CORPORATE FINANCIAL BRANCH(ERSTWHILE SME FINANCE BRANCH): 7 RED CROSS PLACE, KOLKATA-700001 | 79,766,208.69 | 23.03.2020 | |

As per audited Balance Sheet as at 31.3.2019 the liability to Allahabad bank is Rs 6,18,09,754/- + 64,63,395/- aggregating Rs. 6,82,73,149/-I have not received detailed accounts from the company as on date hence could not verify the claims.

| OPERATIONAL CREDITORS | | |
|---|------------|------------|
| | | |
| 1) KKALPANA INDUSTRIES (INDIA) LIMITED: 2B PRETORIA STREET, | | |
| KOLKATA-700071 (CLAIM NOT VERIFIED BECAUSE SUSPENDED | 755,158.00 | 20.03.2020 |
| DIRECTORS NOT GIVEN ANY DETAILED ACCOUNTS) | | |
| 2) JJ Plastalloy Private Limited (Applicant) | 379,970.00 | |
| I have not received detailed accounts from the suspended directors hence could not verify the claims. | | |
| | | |

| (II) CONSTITUITION OF C.O.C | | |
|-----------------------------|--|--|
| NAME OF FINANCIAL CREDITOR | ADDRESS OF FINANCIAL CREDITOR | |
| | (H.O): 2, N.S ROAD, KOLKATA-700001 | |
| ALLAHABAD BANK | CORPORATE FINANCIAL BRANCH(ERSTWHILE SME FINANCE BRANCH): 7 RED CROSS PLACE, | |
| | KOLKATA-700001 | |